

**DIVISION BENCH**

**ITEM NO.112**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IVN. P. NO.01/2021, IA NO.111/2022  
& IA NO.201/2022 IN CP (IB) No.76/ALD/2019**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 15<sup>th</sup> September, 2023**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>DEEPAK GUPTA HUF V/S M/S SPARKSPELL HOMES PVT LTD</b>
<b>UNDER SECTION</b>	<b>7 IBC (IN CIRP)</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

- Sh. Yash Tandon, Adv. : *For the Applicant /RP Sh. Anuj Kumar Tiwari in person present in IVN. P. NO.01/2021 & Respondent in IA NO.111/2022 & IA NO.201/2022*
- Sh. Abhishek Tripathi, Adv. : *For the Respondent No.2 in IVN. P. NO.01/2021*
- Sh. Alok Tripathi, Adv. : *For Respondent Nos.3-5 in IVN. P. NO.01/2021*
- Sh. Niraj Kumar Singh with Sh. Mrityunjay Mahendra, Adv. : *For Applicant in IA NO.111/2022 & IA NO.201/2022*

**ORDER**

**IA NO.111/2022 & IA NO.201/2022**

Heard Order reserved.

**IVN. P. NO.01/2021**

Ld. Counsels for the applicant is physically present.

Ld. Counsel, Sh. Abhishek Tripathi on behalf of Respondent No.3-5 is physically present and submits that the Ld. Arguing Counsel is not available today, therefore seeks a short accommodation.

Let the matter is adjourned for 9<sup>th</sup> October, 2023.

**-Sd-**

**(Ashish Verma)  
Member (Technical)**

**-Sd-**

**(Praveen Gupta)  
Member (Judicial)**

**15<sup>th</sup> September, 2023**

*Priya Agarwal  
(Stenographer)*